

- (2) A copy of the Indian Telegraph (Fourth Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 499(E) in Gazette of India dated the 29th October, 1996, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

[Placed in Library, See No. LT-1175/96]

- (a) (i) Review by the Government of the working of the ITI Limited, Bangalore, for the year 1995-96.
- (ii) Annual Report of the ITI Limited, Bangalore, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1176/96]

- (b) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi for the year 1995-96.

- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1177/96]

- (c) (i) Review by the Government of the working of the Videsh Sanchar Nigam Limited, Mumbai, for the year 1995-96.

- (ii) Annual Report of the Videsh Sanchar Nigam Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1178/96]

- (4) A copy each of the following papers (Hindi and English versions) :

- (i) Memorandum of Understanding between the Videsh Sanchar Nigam Limited and the Department of Telecommunications, Ministry of Communications, for the year 1996-97.

[Placed in Library, See No. LT-1179/96]

- (ii) Memorandum of Understanding between the ITI Limited and the Department of

Telecommunications, Ministry of Communications, for the year 1996-97.

[Placed in Library, See No. LT-1180/96]

Annual Report and Review by the Govt. of the working of Pyrites, Phosphates and Chemicals Ltd., Rohtas for 1995-96 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon etc.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) :
Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government of the working of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1995-96.

- (ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1181/96]

- (b) (i) Review by the Government of the working of the Projects and Development India Limited for the year 1995-96.

- (ii) Annual Report of the Projects and Development India Limited, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1182/96]

- (c) (i) Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1183/96]

- (d) (i) Review by the Government of the working of the Pradeep Phosphates Limited, Bhubaneswar, for the year 1995-96.

- (ii) Annual Report of the Pradeep Phosphates Limited, Bhubaneswar, for the year 1995-96, alongwith Audited Accounts

and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1184/96]

Annual Report and Review by the Govt. of the working of Central Council of Homoeopathy, New Delhi for 1994-95 alongwith Audited Accounts and statement showing reasons for delay in laying these papers etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): Sir, on behalf of Shri Saleem Iqbal Shervani, I beg to lay on the Table

- (1) (i) A copy of Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1994-95, alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 1994-95
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-1185/96]

- (3) (i) A copy of Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Research Institute for Yoga, New Delhi, for the year 1994-95.

[Placed in Library. See No. LT-1186/96]

- (4) (i) A copy of Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 1995-96
- (ii) A copy of the Annual Report (Hindi and English versions) of All India Institute of Speech and Hearing, Mysore, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the

working of the All India Institute of Speech and Hearing, Mysore, for the year 1995-96.

[Placed in Library. See No. LT-1187/96]

- (5) (i) A copy of Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor for the year 1995-96.
- (ii) A copy of the Annual Report (Hindi and English versions) of Pasteur Institute of India, Coonoor for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor for the year 1995-96.

[Placed in Library. See No. LT-1188/96]

- (6) (i) A copy of Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Populations Sciences, Mumbai, for the year 1995-96.

[Placed in Library. See No. LT-1189/96]

- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 —

- (a) (i) Review by the Government of the working of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1995-96.
 - (ii) Annual Report of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1995-96, alongwith Audited Accounts and comments and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1190/96]
- (b) (i) Review by the Government of the working of the Hospital Services Consultancy Corporation (I) Limited, New Delhi, for the year 1995-96.
 - (ii) Annual Report of the Hospital Service Consultancy Corporation (I) Limited, New